

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.12**  
**C.P. No.47/BB/2024**

**IN THE MATTER OF:**

M/s. G. G. Tronics India Pvt. Ltd.

... Petitioner

**Order under Section 441 of Companies Act, 2013**

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI K.BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Sheela Arvind, PCS

**ORDER**

1. Heard the Ld. PCS for the Petitioner.
2. List the matter on **04.06.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Anishma

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**